

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 44/BB/2018	-	For compliance of office objections raised by Registry	Rule 4 of I&B	M/s Classic Infra Energy Resources Pvt Ltd Vs M/s Kashyap Constructions Pvt Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) **SASHI KEEZHA S.V** *Financial*  
**9900843474** *Creditor* 

**ORDER**

Counsel for Petitioner/Financial Creditor is present. He has filed memo alongwith Affidavit. He reported that, he has complied the objections raised by the registry. Therefore, notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 20/03/2018.

  
**Member (T)**

  
**Member (J)**